

Mills Company Limited, Delhi and the Order dated 8-3-1973 of the Central Government.

- (iv) Report under section 21(3)(b) of the said Act in the case of M/s Neesha and Company, Bombay and Order dated 14-9-1971 of the Central Government thereon.
- (v) Report under section 21(3)(b) of the said Act in the case of the Mattur Chemicals and Industrial Corporation Limited and the Order dated 27-9-1971 of the Central Government.
- (vi) Report under section 23(6) of the said Act in the case of M/s Macneill and Barry Limited, Calcutta and Order dated 9-2-1973 of the Central Government thereon.
- (vii) Report under section 23(6) of the said Act in the case of M/s Larsen and Toubro Limited and the Order dated 11-10-1972 of the Central Government.
- (viii) Report under section 23(6) of the said Act in the case of amalgamation of Willcox Buckwell India Limited with M/s Larsen and Toubro Limited and Order dated 3-9-1971 of the Central Government thereon.
- (ix) Report under section 23(6) of the said Act in the matter of merger of Bengal and Assam Investors' Limited, Calcutta, and J. K. Agents (Private) Limited with M.P. Industries Limited, Bhopal and the Order dated 5-11-1971 of the Central Government.

(2) A statement (Hindi and English versions) explaining the reasons for not laying the Hindi versions of the above Reports simultaneously.

[Placed in library. See No. LT-5101/73].

TEA (AMENDMENT) RULES UNDER TEA ACT, 1953

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE) : I beg to lay on the Table a copy of the Tea (Amendment) Rules,

1973 (Hindi and English versions) published in Notification No. G.S.R. 368 in Gazette of India dated the 7th April 1973, under sub-section (3) of Section 49 of the Tea Act, 1953. [Placed in library. See No. LT-5102/73]

ANNUAL REPORTS OF ICSSR, NEW DELHI, I.I.Ts. OF DELHI & MADRAS, NITIE, BOMBAY AND SCHOOL OF PLANNING & ARCHITECTURE, NEW DELHI FOR 1971-72

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV) : I beg to lay on the Table—

(1) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Social Science Research, New Delhi for the year 1971-72. [Placed in library. See No. LT-5103/73]

(2) (i) A copy of the Annual Report of the Indian Institute of Technology, Delhi, for the year 1971-72.

(ii) A statement (Hindi and English versions) explaining the reasons for not laying the Hindi version of the above Report simultaneously.

[Placed in library. See No. LT-5104/73]

(3) (i) A copy of the Annual Report of the Indian Institute of Technology, Madras, for the year 1971-72.

(ii) A statement (Hindi and English versions) explaining the reasons for not laying the Hindi version of the above Report simultaneously.

[Placed in library. See No. LT-5105/73].

(4) (i) A copy of the Annual Report of the National Institute of Training in Industrial Engineering, Bombay, for the year 1971-72.

(ii) A statement (Hindi and English versions) explaining the reasons for not laying the Hindi version of the above Report simultaneously.

[Placed in library. See No. LT-5106/73]

(5) A copy of the Annual Report of the School of Planning and